

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

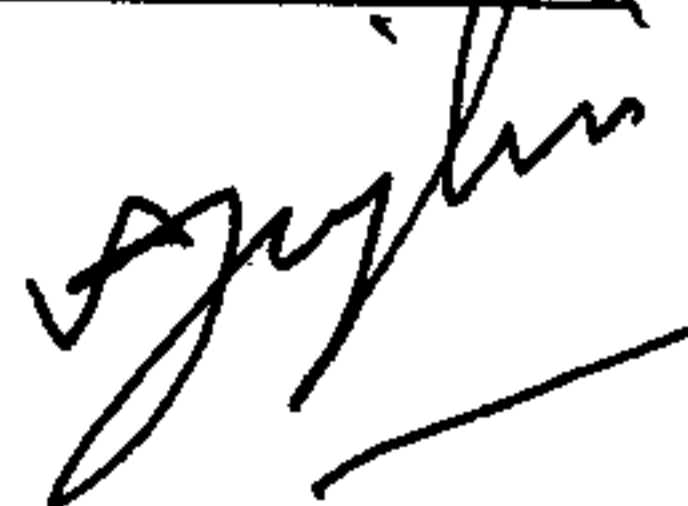
C.P. No.173/241-242/NCLT/AHM/2017

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2019**

Name of the Company: Jignesh Ramesh Patel & Ors.
V/s.
HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act : Section 241-242 of the Companies Act 2013.

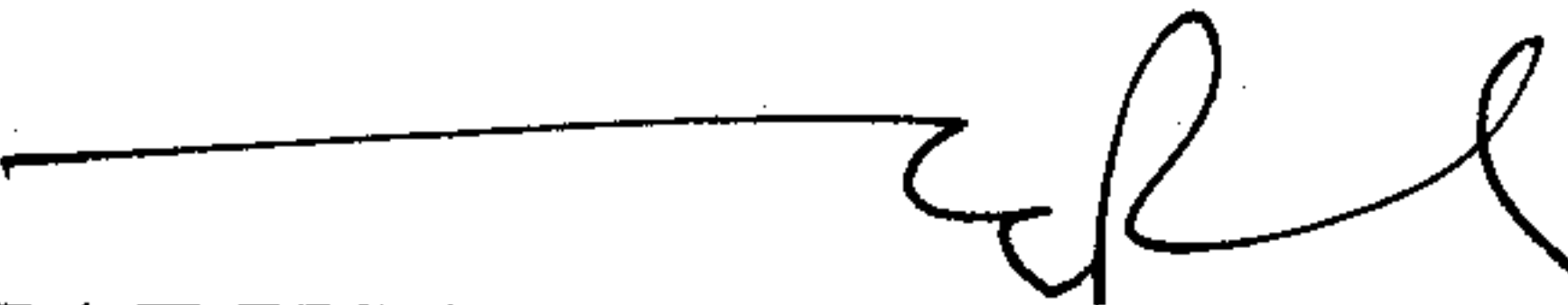
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARPIT SINGHVI i/s MR. SHARVIL MAJMUDDAR	ADV.	PETITIONER	
2.				

45 ORDER

The Petitioner is represented through its proxy Counsel.

The proxy counsel appearing for the petitioner seeks an adjournment, as the arguing counsel is not available today. In view of this, the matter is adjourned.

List the matter on 16.12.2019


**(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)**

Dated this the 27th day of November, 2019.